

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 190 of 2003

Jabalpur, this the 1st day of April 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admn.)

Magesh Kumar S/o Shri Surendra
Singh age-43 Years,
Post Graduate Teacher, Geography,
Presently Posted at Kendriya
Vidyalaya N.H.P.C Chamera I
Himachal Pradesh

(By Advocate- Mr. Arun Katare)

- APPLICANT

VERSUS

1. Union of India,
Through Secretary,
Department of Human Resources,
Shastry Bhawan, New Delhi.
2. Commissioner,
Kendriya Vidyalaya Sangathan,
Shaheed Jeet Singh Marg, 18
Institutional Area New Delhi
3. Kendriya Vidyalaya N.H.P.C.
Chamera I H.P.
Through Principal

RESPONDENT

ORDER (ORAL)

By Shanker Raju, Member (Judicial):

Being aggrieved by the order dated 02.04.2002,
Whereas the applicant has been transferred from Gwalior
to Chamera, which is a hard station, the applicant
preferred a representation after joining the hard
station contending that he has already deputed to
the hard station and again he cannot be transferred
to another hard station. According to the learned
counsel, the representation preferred by the applicant
is still not decided.

2. We are of the view that the ends of justice would be met if the present O.A. is disposed of with a direction to the respondents to dispose of the pending representation of the applicant ~~subsequently~~ by detailed and speaking order within a period of two months from the date of receipt of copy of this. We order accordingly. O.A. stands disposed of at the admission stage.

(in 3 copies)

(R.K. Upadhyaya)
Member (Admnv.)

S. Raju
(Shanker Raju)
Member (Judicial)

MA

पूर्णकाल सं ओ/ज्ञा
प्रतिनिधि एवं नियन्त्रि
(1) सचिव, अधिकारी, नियन्त्रि, विवरण
(2) आवायक विवरण
(3) प्रत्यक्ष विवरण
(4) विवरण, विवरण, विवरण
सूचना एवं आवायक विवरण
प्राप्ति *P. Varma 20/4*
राज्यालय *RSPO 02/03/03*
Shankar Raju
4/4/03

Issued
On 4.4.03
BS